

High Court of Karnataka,
Bengaluru,
Dated: 1st June, 2024

NOTIFICATION NO. HCBB – 109 / 2024

In modification of earlier Notification No. HCBB – 97 / 2024 dated 25th April 2024, the sittings of Hon'ble The Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below from 3rd June 2024.

Sl. No.	Name of the Hon'ble Judges	Court Hall Nos.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice V.Kameswar Rao	2
3	Hon'ble Mrs. Justice Anu Sivaraman	3
4	Hon'ble Mr. Justice K.Somashekar	4
5	Hon'ble Mrs. Justice K.S.Mudagal	5
6	Hon'ble Mr. Justice Sreenivas Harish Kumar	6
7	Hon'ble Mr. Justice Krishna S.Dixit	7
8	Hon'ble Mr. Justice R.Devdas	8
9	Hon'ble Mr. Justice B.M.Shyam Prasad	9
10	Hon'ble Mr. Justice S.Sunil Dutt Yadav	10
11	Hon'ble Mr. Justice H.T.Narendra Prasad	11
12	Hon'ble Mr. Justice H.P.Sandesh	12
13	Hon'ble Mr. Justice K.Natarajan	13
14	Hon'ble Mr. Justice S.R.Krishna Kumar	14
15	Hon'ble Mr. Justice Suraj Govindaraj	15
16	Hon'ble Mr. Justice N.S.Sanjay Gowda	16
17	Hon'ble Ms. Justice Jyoti Mulimani	17
18	Hon'ble Mr. Justice Hemant Chandangoudar	18
19	Hon'ble Mr. Justice M.Nagaprasanna	19

20	Hon'ble Mr. Justice M.I.Arun	20
21	Hon'ble Mr. Justice E.S.Indiresh	21
22	Hon'ble Mr. Justice Ravi V. Hosmani	22
23	Hon'ble Mrs. Justice Lalitha Kanneganti	23
24	Hon'ble Mr. Justice Shivashankar Amarannavar	24
25	Hon'ble Mrs. Justice M.G.Uma	25
26	Hon'ble Mr. Justice V.Srishananda	26
27	Hon'ble Mr. Justice Hanchate Sanjeevkumar	27
28	Hon'ble Ms. Justice J.M.Khazi	28
29	Hon'ble Dr. Justice Chillakur Sumalatha	29
30	Hon'ble Mr. Justice Anant Ramanath Hegde	30
31	Hon'ble Mr. Justice C.M.Joshi	31
32	Hon'ble Mr. Justice Ramachandra D. Huddar	32
33	Hon'ble Mr. Justice Vijaykumar A.Patil	33
34	Hon'ble Mr. Justice K.V.Aravind	34

By Order of Hon'ble The Chief Justice

Sd/-
(M.Chandrashekar Reddy)
Registrar (Judicial)

HIGH COURT OF KARNATAKA AT BENGALURU
MODIFIED SITTING LIST OF THE HON'BLE JUDGES WITH SUBJECTS
ASSIGNED TO THEIR LORDSHIPS WITH EFFECT FROM
MONDAY THE 3RD JUNE 2024

Priority will be given to old cases

Part A

Sl. No.	SITTINGS AND SUBJECTS	Remarks
1	<p>Hon'ble Mr. Justice V.Kameswar Rao & Hon'ble Mr. Justice C.M.Joshi</p> <p>Writ Appeals from 2018 to 2022 - Admission, Orders and Final Hearing</p> <p>Criminal Contempt Petition - Admission, Orders and Final Hearing</p> <p>Real Estate Regulatory Authority (RERA) Appeals - Admission, Orders and Final Hearing</p> <p>Regular First Appeals from 2018 to 2020 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	Physical hearing / Video Conferencing (optional)
2	<p>Hon'ble Mrs. Justice Anu Sivaraman & Hon'ble Mr. Justice Anant Ramanath Hegde</p> <p>Writ Petitions (Service-Central Administrative Tribunal (S-CAT) and Service-Karnataka State Administrative Tribunal (S-KSAT)) - Preliminary Hearing, Orders and Final Hearing</p> <p>Arbitration matters (including Misc. First Appeals), Commercial Appeals and Commercial Applications from 2024 onwards - Preliminary Hearing / Admissions, Orders and Final Hearing</p>	Physical hearing / Video Conferencing (optional)

	<p>Regular First Appeals from 2021 onwards - Admission, Orders and Final Hearing</p> <p>Writ and Civil Referred Cases - Admissions, Orders and Final Hearing</p> <p>Writ Petitions (Lokayukta) - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
<p>3</p>	<p>Hon'ble Mr. Justice K.Somashekar & Hon'ble Dr. Justice Chillakur Sumalatha</p> <p>Arbitration matters (including Misc. First Appeals), Commercial Appeals and Commercial Applications upto 2023 - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Misc. First Appeals [Motor Vehicles (MV) and Workmen's Compensation/Employees Compensation (WC/ECA)] upto 2022 and Misc. First Appeals except [Arbitration Appeal, Motor Vehicles (MV) and Workmen's Compensation/Employees Compensation (WC/ECA)] from 2022 onwards - Admission, Orders and Final Hearing</p> <p>Writ Petitions (Habeas Corpus) - Preliminary Hearing, Orders and Final Hearing</p> <p>All Writ Petitions and Civil matters not assigned to any other Division Benches - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Execution First Appeals and Execution Second Appeals (Division Bench Matters) - Admissions, Orders and Final Hearing</p>	<p>Physical hearing / Video Conferencing (optional)</p>

	<p>Miscellaneous Second Appeals (Division Bench matters)</p> <p>- Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
4	<p>Hon'ble Mr. Justice Sreenivas Harish Kumar & Hon'ble Ms. Justice J.M.Khazi</p> <p>Criminal Appeals (Acquittal) from 2023 onwards</p> <p>- Admission, Orders and Final Hearing</p> <p>Criminal Appeals (Conviction) upto 2022</p> <p>- Admission, Orders and Final Hearing</p> <p>Criminal Appeals/Writ Petitions under National Investigation Agency Act</p> <p>- Admission, Orders and Final Hearing</p> <p>Misc. First Appeals [Motor Vehicles (MV) and Workmen's Compensation/Employees Compensation (WC/ECA)] from 2023 onwards</p> <p>- Admission, Orders and Final Hearing</p> <p>Regular First Appeals of the years 2016 and 2017</p> <p>- Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
5	<p>Hon'ble Mr. Justice K.Natarajan</p> <p>Misc. First Appeals [Motor Vehicles (MV) and Workmen's Compensation/Employees Compensation (WC/ECA)] from 2021 onwards</p> <p>- Admission, Orders and Final Hearing</p> <p>Regular Second Appeals of the years 2016 and 2017</p> <p>- Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

6	<p>Hon'ble Mr. Justice Hemant Chandangoudar</p> <p>Writ Petitions (General Miscellaneous matters) [except Family Court matters] upto 2021 - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Misc. First Appeals [(Motor Vehicles (MV) and Workmen's Compensation/Employees Compensation (WC/ECA)] from 2018 to 2020 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
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Part - B

Hon'ble The Chief Justice and Hon'ble Judges sitting in Division Benches will take up matters whenever Their Lordships sit Single:

Sl. No.	Names of the Hon'ble Judges	Subjects
1	Hon'ble The Chief Justice	Writ Petition (GM-CPC) - Preliminary Hearing 'B' Group/Final Hearing
2	Hon'ble Mr. Justice V. Kameswar Rao	Writ Petition (GM) - Preliminary Hearing 'B' Group/Final Hearing
3	Hon'ble Mrs. Justice Anu Sivaraman	Writ Petition (GM) - Preliminary Hearing 'B' Group/Final Hearing
4	Hon'ble Mr. Justice K. Somashekar	Criminal Revision Petitions - Final Hearing
5	Hon'ble Mrs. Justice K. S. Mudagal	Criminal Appeals - Final Hearing
6	Hon'ble Mr. Justice Sreenivas Harish Kumar	Criminal Revision Petitions - Final Hearing
7	Hon'ble Mr. Justice Krishna S. Dixit	SPECIAL COURT CONSTITUTED FOR DECIDING CRIMINAL MATTERS FILED IN THE HIGH COURT (ALL BENCHES) WHERE THE MEMBERS OF THE STATE OR CENTRAL LEGISLATURE ARE ACCUSED

8	Hon'ble Ms. Justice J.M.Khazi	Misc. First Appeals - Final Hearing
9	Hon'ble Dr. Justice Chillakur Sumalatha	Writ Petition (GM-CPC) -Preliminary Hearing 'B' Group/Final Hearing
10	Hon'ble Mr. Justice Anant Ramanath Hegde	Regular First Appeals - Final Hearing
11	Hon'ble Mr. Justice C.M.Joshi	Misc. First Appeals - Final Hearing
12	Hon'ble Mr. Justice Ramachandra D. Huddar	Criminal Appeals - Final Hearing
13	Hon'ble Mr. Justice Vijaykumar A.Patil	Writ Petition (GM-CPC) Preliminary Hearing 'B' Group/Final Hearing
14	Hon'ble Mr. Justice K.V.Aravind	Writ Petition (GM) -Preliminary Hearing 'B' Group/Final Hearing

NOTES:

1. **Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per the SOP dated 3rd February 2022.**
2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:
 - (a) **All Criminal Petitions U/s 438, 439 and 482 of Cr. P.C., Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C., Criminal Revision Petitions and Criminal Appeals – 4th day from the date of filing.**
 - (b) **All Writ Petitions and Writ Appeals – 5th day from the date of filing.**
 - (c) **All Civil matters – 5th day from the date of filing.**

(The General Holidays shall be excluded for counting the days)
3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.

By Order of Hon'ble The Chief Justice

Sd/-

(M.Chandrashekar Reddy)

Registrar (Judicial)

Date: 01.06.2024